

National Green Tribunal/राष्ट्रीय हरित अधिकरण
Principal Bench/प्रधान न्यायपीठ
Faridkot House/Copernicus Marg/फरीदकोट हाउस, कॉपरनिकस मार्ग,
New Delhi/नई दिल्ली -110001

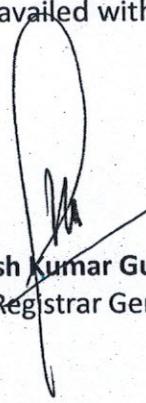
NGT(PB)/46/Admn/2014 / 414

May, 15, 2018

OFFICE ORDER

Pursuant to the resolution passed by the Full House, in its meeting held on 24.04.2018, it is hereby directed that the compensatory leave applicable to the staff of NGT, can be availed within a period of 3 months, from the date of its accrual.

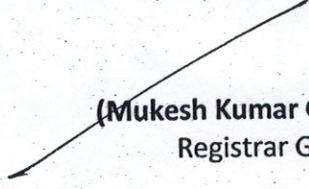
This issues with the approval of Competent Authority


(Mukesh Kumar Gupta)
Registrar General

Copy to:-

1. PPS to Hon'ble Acting Chairperson
2. PS to Ld. Registrar General, NGT(PB)
3. The Registrars, NGT, Zonal Benches at Bhopal, Chennai, Pune & Kolkata.
4. The Deputy Registrar, NGT(PB)
5. DCA/DDO, NGT(PB)
6. All Section Incharges, NGT(PB)
7. Incharge, Computer Section of NGT(for uploading this notice on the website of NGT)
8. Notice Board of the NGT
9. Guard File
10. Concerned Office File.




(Mukesh Kumar Gupta)
Registrar General